

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 184 of 2013 &
IA No. 253 of 2013

Dated : 17th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Bhaskar Shrachi Alloys Ltd.

...Appellant(s)

Versus.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) :

Ms. Radhika Gupta

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Ms. Swatika Sahoo for R.2

ORDER

Issue Public Notice.

Mr. M.G. Ramachandran undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.10.2013 after serving copy on the other side.

Post the matter on **25.10.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson